

(c) *The number of persons arrested, the number of prosecutions launched and*

the number of convictions obtained by this Collectorate in the same period are given below:

<i>No. of persons arrested</i>	<i>No. of prosecutions launched</i>	<i>No. of convictions</i>
186	38	98

[English]

Acquittal of Fera Offenders

2834. SHRI K. THULASIAH VANDAYAR: Will the Minister of FINANCE be pleased to state:

(a) the number of appeals against acquittals preferred by the Government in regard to offenders under the Foreign Exchange Regulations Act, 1973 pending in various courts;

(b) whether it is contemplated to withdraw such appeals; and

(c) if not, the steps proposed to ensure that the economic offenders are brought to book without delay?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The Government had preferred 33 appeals against acquittals under FERA, 1973.

(b) No, Sir.

(c) Courts are moved for early hearing of the cases.

Loss to STC on Import of Sugar

2835. SHRISHRAVAN KUMAR PATEL: Will the Minister of COMMERCE be pleased to state:

(a) whether the State Trading Corporation has suffered heavy loss in foreign exchange in import of sugar, mainly due to the insertion of a new clause in the standard contract deed, permitting soft options to the

international suppliers;

(b) if so, the precise nature and content of this new clause; and

(c) the estimated loss incurred on this account so far?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). STC has not imported any quantity of sugar from the year 1988-89 onwards.

(c) Does not arise.

Withdrawals under term Deposit Scheme

2836. DR. A.K. PATEL:
DR. LAXMINARAYAN PANDEYA:

Will the Minister of FINANCE be pleased to state:

(a) whether there have been heavy withdrawals recently under the Term Deposit Scheme from the nationalised banks;

(b) if so, the reasons therefor; and

(c) the steps taken to check such a flight of money and the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India has reported that they do not have any information pertaining to heavy withdrawals under the Term Deposits from nationalised banks. The growth in Time Deposits of all commercial banks during the last three months are given below: